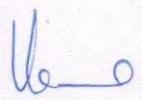


## **PUBLIC NOTICE**

Applications are invited from the practicing Advocates, having minimum three years' experience at Bar and who are willing to offer their services as Counsel to represent the cases on behalf of Punjab State Legal Services Authority/District legal Services Authorities before Hon'ble High Court of Punjab & Haryana, District Courts and further to offer services as Legal Aid Counsel in various Tribunals & Commissions covering the jurisdiction of State of Punjab. The details of such Tribunals and Commissions are as under: -

- i. Educational Tribunal,
- ii. Debt Recovery Tribunal (DRT),
- iii. Central Administrative Tribunal (CAT)
- iv. Armed Forces Tribunal (AFT), State Consumer Disputes and Redressal Commission, Punjab
- v. State Information Commission,
- vi. State Transport Appellate Tribunal, Punjab
- vii. State SC Commission, Punjab and
- viii. Other Tribunals and Quasi-Judicial bodies of the State of Punjab (for litigants of Punjab State only) located at Chandigarh, SAS Nagar and Panchkula.

2. The duly filled application form (in prescribed format enclosed herewith) along with copy of enrolment certificate and experience certificate be duly forwarded through Executive Member of concerned Bar where applicant is enrolled as a Member, to the undersigned on or before 5/1/26.

  
Member Secretary

**PUNJAB STATE LEGAL SERVICES AUTHORITY**

**Application Form for Empanelment on the Legal Aid panel of  
Punjab State Legal Services Authority**

1. Name.....
2. Date of Birth.....
3. Educational Qualification.....  
.....  
.....  
.....
4. Enrollment Number.....  
(Copy of Enrollment Certificate be attached)
5. Total Experience.....
6. Category i.e. General/SC/ST/Women/Differently  
Abled person.....
7. The area of Specialization, if any.....
8. Appearance in specific Tribunal/Commission  
.....
9. Nature of Cases dealt with.....  
.....
10. Office Address:.....  
.....
11. Residence Address:.....  
.....
12. Contact Number:.....
13. E-mail Address:.....
14. Whether you are willing to contest the cases before Hon'ble  
High Court of Punjab & Haryana, District Courts of State of  
Punjab as well as various Tribunals & Commissions

Place for  
Photograph

established in Tricity

Yes/No

**Declaration:**

1. I have not been convicted by a Criminal Court.
2. I have never been penalized by the Bar Council.

**Signature of the applicant**